

**Forging bills under RSBY**

1047. DR. T. N. SEEMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether cases of hospital pharmacy staff members forging bills in the name of a Rashtriya Swasthya Bima Yojana (RSBY) beneficiary by working hand in glove with private medical shop owners have been reported across the country including Kerala;

(b) if so, the details thereof;

(c) whether in connivance with drug mafia denying medicines for beneficiaries is a common practice at the various medical colleges, when it is mandatory to provide all medicines in the prescription for RSBY beneficiaries;

(d) if so, the details thereof; and

(e) the action taken by Government to prevent such fraudulent activities and punish the wrongdoers in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) to (e) Under Rashtriya Swasthya Bima Yojana (RSBY), three tiers of grievance redressal committees have been set up at District, State and National level to look into complaints and grievances. No complaint as regarding forging of bills by staff of hospital pharmacy and denial of medicines by Medical Colleges has been received by the National Grievance Redressal Committee set up under the scheme.

**Facility for swiping of RSBY cards in all hospitals**

1048. DR. T. N. SEEMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is aware that even though swiping is mandatory for using Rashtriya Swasthya Bima Yojana (RSBY) cards, the facility for the same has not been installed in many hospitals across the country;

(b) if so, the details thereof;

(c) whether Government has conducted any inspections at Medical Colleges and Taluk Hospitals in this regard;

(d) if so, the State-wise details of the last two years and the current year, so far; and

(e) the action taken by Government to ensure swiping of RSBY cards in all hospitals across the country?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) to (e) The Rashtriya Swasthya Bima Yojana Transaction Management System (TMS) has to be installed in all empanelled Hospitals so that the beneficiary can avail the hospitalization facility in these hospitals. The card swiping is necessary for identification of the beneficiary from the Smart Cards, and blocking the required treatment package in the TMS. If for any technical reason the system is not working then manual authorization can be provided by the Insurance Company for treatment of the beneficiaries on case by case basis but installation of the TMS and card reader is a must for all empanelled Hospitals under Rashtriya Swasthya Bima Yojana.

**Number of jobless in the country**

1049. SHRI NARESH GUJRAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the Government's estimate of total number of people who are jobless in the country as on 1st January, 2013;

(b) the total number of people registered with employment exchanges as on 1st January, 2013; and

(c) the total number of such people as on 1st January, 2012 and 1st January, 2011, respectively?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) to (c) As per the results of the most recent NSS survey conducted during 2011-12, the number of unemployed persons in the country on usual status basis has been estimated at 10.6 million. The number of job seekers registered on live registers in the Employment Exchanges in the country is around 3.9 crore, 4.0 crore and 4.5 crore persons as on 31.12.2010, 31.12.2011 and 31.12.2012, respectively. Estimates regarding number of jobless people are not worked out on annual basis.

**Shortage of doctors and staff at Beedi Workers  
Hospital at Gursahai Ganj, U.P.**

1050. SHRI MOHAMMED ADEEB: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state: